

F. No. J-11014/1/2017-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 01st November, 2019

ORDER

The President is pleased to engage **Shri Namavarapu Rajeshwar Rao**, Advocate as Assistant Solicitor General of India for the High Court for the state of Telangana at Hyderabad, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

Assistant Solicitor General of India

Name (Shri)	Contact details	Enrollment No.
Namavarapu Rajeshwar Rao	#2-3-70/65, 1 st Floor, Anantharam Nagar, Amberpet, Hyderabad-500013, Telangana Mob: 9948094769 Tel. 040-27422500, 27422500 Email: nrraolawyer@gmail.com	AP/840/2001

2. Consequent upon above engagement of Shri Namavarapu Rajeshwar Rao as Assistant Solicitor General of India, his name occurring in this Department's earlier Order No. J-11017/16/2018-Judl. dated 19.04.2018 in the list of Central Government Counsel for Armed Forces Tribunal, Regional Bench Chennai, Circuit Bench at Hyderabad, at serial number 22, stands deleted.

3. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.



(S. R. Mishra)
Additional Secretary

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Dated : 01.11.2019

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General of India/PS to Solicitor General of India/PS to all Addl. Solicitors General of India.
3. All Assistant Solicitors General of India in various High Courts.
4. Registrar, High Court for the state of Telangana.
5. Shri Namavarapu Rajeshwar Rao, Asst. SGI as above.
6. The Cash (LA) Section, w. r. t. payment of retainership fee to the above Asst. SGI w.e.f. the date of this order.
7. The Pay & Account Office, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled counsel' for the information of all concerned.
10. Guard File/Judicial Section with 5 spare copies.



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